



# महाराष्ट्र शासन राजपत्र

## असाधारण भाग आठ

वर्ष ३, अंक २६ ]

शुक्रवार, ऑगस्ट ५, २०११/श्रावण १४, शके १९३३

[ पृष्ठे ३५, किंमत : रुपये १४.००

असाधारण क्रमांक ७६

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधी व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra (Second Supplementary) Appropriation Act, 2011 (Mah. Act No. XXIV of 2011), is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

H. B. PATEL,  
Secretary to Government,  
Law and Judiciary Department.

### MAHARASHTRA ACT No. XXIV of 2011.

(First published, after having received the assent of the Governor in the "Maharashtra Government Gazette", on the 5th August 2011.

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 2012.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the appropriation of further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 2012; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Sixty-second Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra (Second Supplementary) Short title. Appropriation Act, 2011.

Withdrawal  
of Rs.  
33,55,65,53,000  
out of the  
Consolidated  
Fund of the  
State for the  
Financial  
Year 2011-  
2012.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate to the sum of three thousand three hundred fifty five crores, sixty five lakhs, fifty three thousand rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2012, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2012.

**THE SCHEDULE**  
(See sections 2 and 3)

१९४७-४८-३४-३४

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding —		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Funds	
<b>A-EXPENDITURE ON REVENUE ACCOUNT</b>			Rs.	Rs.	Rs.
<b>General Administration Department.</b>					
A-1	Governor and Council of Ministers	2012, President/Vice-President/Governor/ Administrator of Union Territories. 2013, Council of Ministers	...	7,00,000	7,00,000
A-4	Secretariat and Miscellaneous General Services	2052, Secretariat-General Services. 2059, Public Works. 2070, Other Administrative Services. 2075, Miscellaneous General Services	4,61,21,000	...	4,61,21,000
A-5	Social Services	2216, Housing. 2235, Social Security and Welfare. 2250, Other Social Services. 2251, Secretariat-Social Services.	10,00,000	...	10,00,000
A-6	Information and Publicity.	2220, Information and Publicity.	95,01,000	...	95,01,000
A-7	Civil Aviation.	3053, Civil Aviation.	2,00,00,00,000	...	2,00,00,00,000
Total-General Administration Department.			2,05,66,22,000	7,00,000	2,05,73,22,000

महाराष्ट्र शासन राजपत्र असाधारण भाग आठ, अंगक ५, २०११/शाखा १४, शक १९३३

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(1)	(2)	(3)	(4)			
<b>Home Department.</b>						
				Rs.	Rs.	Rs.
B-1	Police Administration	2014, Administration of Justice 2055, Police 2070, Other Administrative Services.	59,23,92,000		68,07,000	59,91,99,000
B-2	State Excise.	2039, State Excise.	66,52,90,000		...	66,52,90,000
B-3	Transport Administration	2041, Taxes on Vehicles. 3055, Road Transport. 3056, Inland Water Transport.	41,76,000		...	41,76,000
B-4	Secretariat and Other General Services	2045, Other Taxes and Duties on Commodities and Services. 2052, Secretariat-General Services. 2075, Miscellaneous General Services.	19,00,000		...	19,00,000
B-5	Jails.	2056, Jails.	71,43,000		...	71,43,000
B-7	Economic Services	3001, Indian Railways-Policy Formulation, Direction, Research and Other Miscellaneous Organisation. 3051, Ports and Light Houses.	5,00,00,000		...	5,00,00,000
Total-Home Department.			1,32,09,01,000		68,07,000	1,32,77,08,000
<b>Revenue and Forests Department.</b>						
C-1	Revenue and District Administration	2029, Land Revenue 2045, Other Taxes and Duties on Commodities and Services. 2053, District Administration.	6,00,000		...	6,00,000
C-2	Stamps and Registration	2070, Other Administrative Services. 2030, Stamps and Registration	54,90,00,000		...	54,90,00,000

C-4 Secretariat and Other General Services	{	2052, Secretariat-General Services.	}	1,30,39,000	...	1,30,39,000
		2059, Public Works.				
C-5 Other Social Services	{	2075, Miscellaneous General Services.	}	2,53,60,000	...	2,53,60,000
		2217, Urban Development.				
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
		2235, Social Security and Welfare.				
C-7 Forest	{	2250, Other Social Services.	}	1,54,79,000	...	1,54,79,000
		2406, Forestry and Wild Life.				
		2415, Agricultural Research and Education.				
Total-Revenue and Forests Department.				60,34,78,000	...	60,34,78,000

**Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.**

D-1 Interest Payments.		2049, Interest Payments.		...	5,39,09,000	5,39,09,000
D-3 Agriculture Services	{	2401, Crop Husbandry.	}	65,60,00,000	26,24,78,000	91,84,78,000
		2402, Soil and Water Conservation.				
		2415, Agricultural Research and Education.				
D-4 Animal Husbandry.		2403, Animal Husbandry.		65,55,98,000	...	65,55,98,000
D-5 Dairy Development.		2404, Dairy Development.		5,00,00,000	...	5,00,00,000
D-7 Secretariate and Other Economic Services	{	2702, Minor Irrigation.	}	10,00,000	...	10,00,000
		3451, Secretariat-Economic Services.				
Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.				1,36,25,98,000	31,63,87,000	1,67,89,85,000

(1)	(2)	(3)	(4)			
		<b>School Education and Sports Department.</b>		Rs.	Rs.	Rs.
E-2	General Education.	2202, General Education.	8,35,79,000	...	8,35,79,000	
E-3	Secretariat and Other Social Services	2204, Sports and Youth Services.	13,90,59,000	...	13,90,59,000	
		2205, Art and Culture.				
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
		2235, Social Security and Welfare.				
		2251, Secretariat-Social Services.				
Total-School Education and Sports Department.			22,26,38,000	...	22,26,38,000	
		<b>Urban Development Department.</b>				
F-3	Secretariat and Other Social Services	2230, Labour and Employment.	10,00,000	...	10,00,000	
		2235, Social Security and Welfare.				
		2251, Secretariat-Social Services.				
		3475, Other General Economic Services				
Total-Urban Development Department.			10,00,000	...	10,00,000	
		<b>Finance Department.</b>				
G-4	Secretariat-General Services	2052, Secretariat-General Services.	10,00,000	...	10,00,000	
G-5	Treasury and Accounts Administration.	2054, Treasury and Accounts Administration.	3,00,00,000	...	3,00,00,000	
G-7	Social Security and Welfare.	2235, Social Security and Welfare.	35,94,000	...	35,94,000	
Total-Finance Department.			3,45,94,000	...	3,45,94,000	

**Public Works Department.**

H-4 Secretariat and Other Economic Services	}	2406, Forestry and Wild Life.	}	10,00,000	...	10,00,000
		3051, Ports and Light Houses.				
		3053, Civil Aviation.				
		3451, Secretariat-Economic Services.				
H-5 Roads and Bridges.		3054, Roads and Bridges.		5,35,53,25,000	...	5,35,53,25,000
H-6 Public Works and Administrative and Functional Buildings.	}	2059, Public Works.	}	5,00,00,000	1,000	5,00,01,000
		2202, General Education.				
		2203, Technical Education.				
		2205, Art and Culture.				
		2210, Medical and Public Health.				
		2217, Urban Development.				
		2230, Labour and Employment.				
		2403, Animal Husbandry.				
2405, Fisheries.						
Total-Public Works Department.				5,40,63,25,000	1,000	5,40,63,26,000

**Water Resources Department.**

I-3 Irrigation, Power and Other Economic Services	}	2402, Soil and Water Conservation.	}	1,63,73,81,000	...	1,63,73,81,000
		2701, Major and Medium Irrigation.				
		2702, Minor Irrigation.				
		2705, Command Area Development.				
		2711, Flood Control and Drainage.				
		2801, Power				
I-4 Secretariat-Economic Services.	}	3402, Space Research.	}	10,00,000	...	10,00,000
		3451, Secretariat-Economic Services.				
Total-Water Resources Department.				1,63,83,81,000	...	1,63,83,81,000

(1)	(2)	(3)	(4)				
				Rs.	Rs.	Rs.	
<b>Law and Judiciary Department.</b>							
J-1	Administration of Justice	2014, Administration of Justice		24,88,85,000	10,87,48,000	35,76,33,000	
		2052, Secretariat-General Services.	}				
		2070, Other Administrative Services.					
J-2	Secretariat and Other Social and Economic Services	2235, Social Security and Welfare.			14,50,000	...	14,50,000
		2250, Other Social Services.	}				
		3475, Other General Economic Services					
J-3	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.		11,28,24,000	...	11,28,24,000	
Total-Law and Judiciary Department.				36,31,59,000	10,87,48,000	47,19,07,000	
<b>Industries, Energy and Labour Department.</b>							
		2057, Supplies and Disposals.	}				
K-3	Stationery and Printing	2058, Stationery and Printing.			21,26,000	...	21,26,000
K-4	Labour and Employment.	2230, Labour and Employment.		5,06,24,000	...	5,06,24,000	
		2801, Power	}				
K-6	Energy	2810, Non-Conventional Sources of Energy.			1,87,72,70,000	...	1,87,72,70,000
		2851, Village and Small Industries.	}				
K-7	Industries	2852, Industries.			4,04,35,49,000	...	4,04,35,49,000
		2853, Non-Ferrous Mining and Metallurgical Industries.					
K-8	Secretariat-Economic Services	3451, Secretariat-Economic Services.		10,00,000	...	10,00,000	
Total-Industries, Energy and Labour Department.				5,97,45,69,000	...	5,97,45,69,000	

**Rural Development and Water Conservation Department.**

L-2	District Administration.	2053, District Administration.	47,50,00,000	...	47,50,00,000
L-3	Rural Development Programmes.	2235, Social Security and Welfare.	50,89,00,000	...	50,89,00,000
		2406, Forestry and Wild Life.			
		2415, Agricultural Research and Education.			
		2501, Special Programmes for Rural Development.			
		2505, Rural Employment.			
L-3	Rural Development Programmes.	2515, Other Rural Development Programmes.	50,89,00,000	...	50,89,00,000
		2551, Hill Areas.			
L-3	Rural Development Programmes.	2702, Minor Irrigation.	50,89,00,000	...	50,89,00,000
		2810, Non-Conventional Sources of Energy.			
L-4	Secretariat-Economic Services.	3451, Secretariat-Economic Services.	10,00,000	...	10,00,000
L-5	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	...	1,56,76.07.000	1,56,76,07,000
Total-Rural Development and Water Conservation Department.			98,49,00,000	1,56,76,07,000	2,55,25,07,000

**Food,Civil Supplies and Consumer Protection Department.**

M-2	Food.	2408, Food,Storage and Warehousing.	2,64,19,000	...	2,64,19,000
M-3	Secretariat and Other Economic Services	3451, Secretariat-Economic Services.	23,36,000	...	23,36,000
		3475, Other General Economic Services			
Total-Food,Civil Supplies and Consumer Protection Department.			2,87,55,000	...	2,87,55,000

**Social Justice and Special Assistance Department.**

N-2	Secretariat and Other Social Services	2053, District Administration.	10,00,000	...	10,00,000
		2216, Housing.			
N-3	Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	2251, Secretariat-Social Services.	92,87,67,000	...	92,87,67,000
		2225, Welfare of Scheduled Castes,Scheduled Tribes and Other Backward Classes.			
		2235, Social Security and Welfare.			
Total-Social Justice and Special Assistance Department.			92,97,67,000	...	92,97,67,000

(1)	(2)	(3)	(4)			
				Rs.	Rs.	Rs.
	<b>Planning Department.</b>					
O-1	District Administration.	2053, District Administration.		1,32,50,01,000	...	1,32,50,01,000
O-7	Secretariat-Economic Services.	3451, Secretariat-Economic Services.		1,07,44,000	...	1,07,44,000
O-8	Tourism	3452, Tourism		12,89,87,000	...	12,89,87,000
		2059, Public Works				
		2202, General Education				
		2203, Technical Education				
		2204, Sports and Youth Services				
		2205, Art and Culture				
		2210, Medical and Public Health				
		2211, Family Welfare				
		2215, Water Supply and Sanitation				
		2216, Housing				
		2217, Urban Development				
		2220, Information and Publicity				
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
		2230, Labour and Employment				
		2235, Social Security and Welfare				
O-16	District Plan—Thane	2236, Nutrition		1,000	...	1,000
		2401, Crop Husbandry				
		2403, Animal Husbandry				
		2404, Dairy Development				
		2405, Fisheries				
		2406, Forestry and Wild Life				
		2425, Co-operation				
		2501, Special Programme for Rural Development				
		2505, Rural Employment				
		2515, Other Rural Development Programme				
		2702, Minor Irrigation				
		2810, Non-Conventional Sources of Energy				
		2851, Village and Small Industries				
		3051, Ports and Light Houses				
		3054, Roads and Bridges				
		3056, Inland Water Transport				
		3435, Ecology and Environment				
		3451, Secretariat—Economic Services				
		3452, Tourism				
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.				

O-17 District Plan—Raigad

- 2059, Public Works
- 2202, General Education
- 2203, Technical Education
- 2204, Sports and Youth Services
- 2205, Art and Culture
- 2210, Medical and Public Health
- 2211, Family Welfare
- 2215, Water Supply and Sanitation
- 2216, Housing
- 2217, Urban Development
- 2220, Information and Publicity
- 2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.
- 2230, Labour and Employment
- 2235, Social Security and Welfare
- 2236, Nutrition
- 2401, Crop Husbandry
- 2403, Animal Husbandry
- 2404, Dairy Development
- 2405, Fisheries
- 2406, Forestry and Wild Life
- 2425, Co-operation
- 2501, Special Programme for Rural Development
- 2505, Rural Employment
- 2515, Other Rural Development Programme
- 2702, Minor Irrigation
- 2810, Non-Conventional Sources of Energy
- 2851, Village and Small Industries
- 3051, Ports and Light Houses
- 3054, Roads and Bridges
- 3056, Inland Water Transport
- 3435, Ecology and Environment
- 3451, Secretariat—Economic Services
- 3452, Tourism
- 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.

1,000

1,000

(1)	(2)	(3)	(4)			
		2059, Public Works		Rs.		Rs.
		2202, General Education				Rs.
		2203, Technical Education				
		2204, Sports and Youth Services				
		2205, Art and Culture				
		2210, Medical and Public Health				
		2211, Family Welfare				
		2215, Water Supply and Sanitation				
		2216, Housing				
		2217, Urban Development				
		2220, Information and Publicity				
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
		2230, Labour and Employment				
		2235, Social Security and Welfare				
O-18 District Plan—Ratnagiri		2236, Nutrition	1,000			1,000
		2401, Crop Husbandry				
		2403, Animal Husbandry				
		2404, Dairy Development				
		2405, Fisheries				
		2406, Forestry and Wild Life				
		2425, Co-operation				
		2501, Special Programme for Rural Development				
		2505, Rural Employment				
		2515, Other Rural Development Programme				
		2702, Minor Irrigation				
		2810, Non-Conventional Sources of Energy				
		2851, Village and Small Industries				
		3051, Ports and Light Houses				
		3054, Roads and Bridges				
		3056, Inland Water Transport				
		3435, Ecology and Environment				
		3451, Secretariat—Economic Services				
		3452, Tourism				
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.				

Q-19 District Plan—Sindhudurga

2059, Public Works			
2202, General Education			
2203, Technical Education			
2204, Sports and Youth Services			
2205, Art and Culture			
2210, Medical and Public Health			
2211, Family Welfare			
2215, Water Supply and Sanitation			
2216, Housing			
2217, Urban Development			
2220, Information and Publicity			
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
2230, Labour and Employment			
2235, Social Security and Welfare			
2236, Nutrition	1,000	...	1,000
2401, Crop Husbandry			
2403, Animal Husbandry			
2404, Dairy Development			
2405, Fisheries			
2406, Forestry and Wild Life			
2425, Co-operation			
2501, Special Programme for Rural Development			
2505, Rural Employment			
2515, Other Rural Development Programme			
2702, Minor Irrigation			
2810, Non-Conventional Sources of Energy			
2851, Village and Small Industries			
3051, Ports and Light Houses			
3054, Roads and Bridges			
3056, Inland Water Transport			
3435, Ecology and Environment			
3451, Secretariat—Economic Services			
3452, Tourism			
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.			

(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
		2059. Public Works			
		2202. General Education			
		2203. Technical Education			
		2204. Sports and Youth Services			
		2205. Art and Culture			
		2210. Medical and Public Health			
		2211. Family Welfare			
		2215. Water Supply and Sanitation			
		2216. Housing			
		2217. Urban Development			
		2220. Information and Publicity			
		2225. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
		2230. Labour and Employment			
		2235. Social Security and Welfare			
		2236. Nutrition	1,000	...	1,000
		2401. Crop Husbandry			
		2403. Animal Husbandry			
		2404. Dairy Development			
		2405. Fisheries			
		2406. Forestry and Wild Life			
		2425. Co-operation			
		2501. Special Programme for Rural Development			
		2505. Rural Employment			
		2515. Other Rural Development Programme			
		2702. Minor Irrigation			
		2810. Non-Conventional Sources of Energy			
		2851. Village and Small Industries			
		3051. Ports and Light Houses.			
		3054. Roads and Bridges			
		3056. Inland Water Transport			
		3435. Ecology and Environment			
		3451. Secretariat—Economic Services			
		3452. Tourism			
		3604. Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.			
O-21 District Plan—Satara					

O-22 District Plan—Sangli

2059, Public Works		
2202, General Education		
2203, Technical Education		
2204, Sports and Youth Services		
2205, Art and Culture		
2210, Medical and Public Health		
2211, Family Welfare		
2215, Water Supply and Sanitation		
2216, Housing		
2217, Urban Development		
2220, Information and Publicity		
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		
2230, Labour and Employment		
2235, Social Security and Welfare		
2236, Nutrition	1,000	1,000
2401, Crop Husbandry		
2403, Animal Husbandry		
2404, Dairy Development		
2405, Fisheries		
2406, Forestry and Wild Life		
2425, Co-operation		
2501, Special Programme for Rural Development		
2505, Rural Employment		
2515, Other Rural Development Programme		
2702, Minor Irrigation		
2810, Non-Conventional Sources of Energy		
2851, Village and Small Industries		
3051, Ports and Light Houses		
3054, Roads and Bridges		
3056, Inland Water Transport		
3435, Ecology and Environment		
3451, Secretariat—Economic Services		
3452, Tourism		
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.		





(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
O-25 District Plan—Nashik	2059, Public Works 2202, General Education 2203, Technical Education 2204, Sports and Youth Services 2205, Art and Culture 2210, Medical and Public Health 2211, Family Welfare 2215, Water Supply and Sanitation 2216, Housing 2217, Urban Development 2220, Information and Publicity 2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. 2230, Labour and Employment 2235, Social Security and Welfare 2236, Nutrition 2401, Crop Husbandry 2403, Animal Husbandry 2404, Dairy Development 2405, Fisheries 2406, Forestry and Wild Life 2425, Co-operation 2501, Special Programme for Rural Development 2505, Rural Employment 2515, Other Rural Development Programme 2702, Minor Irrigation 2810, Non-Conventional Sources of Energy 2851, Village and Small Industries 3051, Ports and Light Houses 3054, Roads and Bridges 3056, Inland Water Transport 3435, Ecology and Environment 3451, Secretariat—Economic Services 3452, Tourism 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	1,000	...	1,000		

O-26 District Plan—Dhule

- 2059, Public Works
- 2202, General Education
- 2203, Technical Education
- 2204, Sports and Youth Services
- 2205, Art and Culture
- 2210, Medical and Public Health
- 2211, Family Welfare
- 2215, Water Supply and Sanitation
- 2216, Housing
- 2217, Urban Development
- 2220, Information and Publicity
- 2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.
- 2230, Labour and Employment
- 2235, Social Security and Welfare
- 2236, Nutrition
- 2401, Crop Husbandry
- 2403, Animal Husbandry
- 2404, Dairy Development
- 2405, Fisheries
- 2406, Forestry and Wild Life
- 2425, Co-operation
- 2501, Special Programme for Rural Development
- 2505, Rural Employment
- 2515, Other Rural Development Programme
- 2702, Minor Irrigation
- 2810, Non-Conventional Sources of Energy
- 2851, Village and Small Industries
- 3051, Ports and Light Houses
- 3054, Roads and Bridges
- 3056, Inland Water Transport
- 3435, Ecology and Environment
- 3451, Secretariat—Economic Services
- 3452, Tourism
- 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.

1,000

1,000

(1)	(2)	(3)	(4)			
O-27 District Plan—Jalgaon	2059. Public Works 2202. General Education 2203. Technical Education 2204. Sports and Youth Services 2205. Art and Culture 2210. Medical and Public Health 2211. Family Welfare 2215. Water Supply and Sanitation 2216. Housing 2217. Urban Development 2220. Information and Publicity 2225. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. 2230. Labour and Employment 2235. Social Security and Welfare 2236. Nutrition 2401. Crop Husbandry 2403. Animal Husbandry 2404. Dairy Development 2405. Fisheries 2406. Forestry and Wild Life 2425. Co-operation 2501. Special Programme for Rural Development 2505. Rural Employment 2515. Other Rural Development Programme 2702. Minor Irrigation 2810. Non-Conventional Sources of Energy 2851. Village and Small Industries 3051. Ports and Light Houses 3054. Roads and Bridges 3056. Inland Water Transport 3435. Ecology and Environment 3451. Secretariat—Economic Services 3452. Tourism 3604. Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	Rs.	Rs.	Rs.	1,000	1,000

O-28 District Plan—Ahmednagar

2059, Public Works			
2202, General Education			
2203, Technical Education			
2204, Sports and Youth Services			
2205, Art and Culture			
2210, Medical and Public Health			
2211, Family Welfare			
2215, Water Supply and Sanitation			
2216, Housing			
2217, Urban Development			
2220, Information and Publicity			
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
2230, Labour and Employment			
2235, Social Security and Welfare			
2236, Nutrition	1,000	...	1,000
2401, Crop Husbandry			
2403, Animal Husbandry			
2404, Dairy Development			
2405, Fisheries			
2406, Forestry and Wild Life			
2425, Co-operation			
2501, Special Programme for Rural Development			
2505, Rural Employment			
2515, Other Rural Development Programme			
2702, Minor Irrigation			
2810, Non-Conventional Sources of Energy			
2851, Village and Small Industries			
3051, Ports and Light Houses			
3054, Roads and Bridges			
3056, Inland Water Transport			
3435, Ecology and Environment			
3451, Secretariat—Economic Services			
3452, Tourism			
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.			

(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
		2059, Public Works			
		2202, General Education			
		2203, Technical Education			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2211, Family Welfare			
		2215, Water Supply and Sanitation			
		2216, Housing			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
O-30 District Plan—Aurangabad		2236, Nutrition	1,000		1,000
		2401, Crop Husbandry			
		2403, Animal Husbandry			
		2404, Dairy Development			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programme for Rural Development			
		2505, Rural Employment			
		2515, Other Rural Development Programme			
		2702, Minor Irrigation.			
		2810, Non-Conventional Sources of Energy			
		2851, Village and Small Industries			
		3051, Ports and Light Houses			
		3054, Roads and Bridges			
		3056, Inland Water Transport			
		3435, Ecology and Environment			
		3451, Secretariat—Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.			

O-33 District Plan—Nanded

- 2059. Public Works
- 2202. General Education
- 2203. Technical Education
- 2204. Sports and Youth Services
- 2205. Art and Culture
- 2210. Medical and Public Health
- 2211. Family Welfare
- 2215. Water Supply and Sanitation
- 2216. Housing
- 2217. Urban Development
- 2220. Information and Publicity
- 2225. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.
- 2230. Labour and Employment
- 2235. Social Security and Welfare
- 2236. Nutrition
- 2401. Crop Husbandry
- 2403. Animal Husbandry
- 2404. Dairy Development
- 2405. Fisheries
- 2406. Forestry and Wild Life
- 2425. Co-operation
- 2501. Special Programme for Rural Development
- 2505. Rural Employment
- 2515. Other Rural Development Programme
- 2702. Minor Irrigation
- 2810. Non-Conventional Sources of Energy
- 2851. Village and Small Industries
- 3051. Ports and Light Houses
- 3054. Roads and Bridges
- 3056. Inland Water Transport
- 3435. Ecology and Environment
- 3451. Secretariat—Economic Services
- 3452. Tourism
- 3604. Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.

1,000

1,000

(1)	(2)	(3)	(4)			
O-37 District Plan—Hingoli	2059, Public Works 2202, General Education 2203, Technical Education 2204, Sports and Youth Services 2205, Art and Culture 2210, Medical and Public Health 2211, Family Welfare 2215, Water Supply and Sanitation 2216, Housing 2217, Urban Development 2220, Information and Publicity 2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. 2230, Labour and Employment 2235, Social Security and Welfare 2236, Nutrition 2401, Crop Husbandry 2403, Animal Husbandry 2404, Dairy Development 2405, Fisheries 2406, Forestry and Wild Life 2425, Co-operation 2501, Special Programme for Rural Development 2505, Rural Employment 2515, Other Rural Development Programme 2702, Minor Irrigation 2810, Non-Conventional Sources of Energy 2851, Village and Small Industries 3051, Ports and Light Houses 3054, Roads and Bridges 3056, Inland Water Transport 3435, Ecology and Environment 3451, Secretariat—Economic Services 3452, Tourism 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	Rs.	Rs.	Rs.	1,000	1,000
		1,000	...	1,000		

O-40 District Plan--Bhandara

- 2059, Public Works
- 2202, General Education
- 2203, Technical Education
- 2204, Sports and Youth Services
- 2205, Art and Culture
- 2210, Medical and Public Health
- 2211, Family Welfare
- 2215, Water Supply and Sanitation
- 2216, Housing
- 2217, Urban Development
- 2220, Information and Publicity
- 2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.
- 2230, Labour and Employment
- 2235, Social Security and Welfare
- 2236, Nutrition
- 2401, Crop Husbandry
- 2403, Animal Husbandry
- 2404, Dairy Development
- 2405, Fisheries
- 2406, Forestry and Wild Life
- 2425, Co-operation
- 2501, Special Programme for Rural Development
- 2505, Rural Employment
- 2515, Other Rural Development Programme
- 2702, Minor Irrigation
- 2810, Non-Conventional Sources of Energy
- 2851, Village and Small Industries
- 3051, Ports and Light Houses
- 3054, Roads and Bridges
- 3056, Inland Water Transport
- 3435, Ecology and Environment
- 3451, Secretariat—Economic Services
- 3452, Tourism
- 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.

1,000

1,000

(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
	2059, Public Works ...				
	2202, General Education				
	2203, Technical Education				
	2204, Sports and Youth Services				
	2205, Art and Culture				
	2210, Medical and Public Health				
	2211, Family Welfare				
	2215, Water Supply and Sanitation				
	2216, Housing				
	2217, Urban Development				
	2220, Information and Publicity				
	2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
	2230, Labour and Employment				
	2235, Social Security and Welfare				
	2236, Nutrition		1,000		1,000
	2401, Crop Husbandry				
	2403, Animal Husbandry				
	2404, Dairy Development				
	2405, Fisheries				
	2406, Forestry and Wild Life				
	2425, Co-operation				
	2501, Special Programme for Rural Development				
	2505, Rural Employment				
	2515, Other Rural Development Programme				
	2702, Minor Irrigation				
	2810, Non-Conventional Sources of Energy				
	2851, Village and Small Industries				
	3051, Ports and Light Houses				
	3054, Roads and Bridges				
	3056, Inland Water Transport				
	3435, Ecology and Environment				
	3451, Secretariat—Economic Services				
	3452, Tourism				
	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.				

O-44 District Plan—Amaravati

O-45 District Plan—Akola

- 2059, Public Works
- 2202, General Education
- 2203, Technical Education
- 2204, Sports and Youth Services
- 2205, Art and Culture
- 2210, Medical and Public Health
- 2211, Family Welfare
- 2215, Water Supply and Sanitation
- 2216, Housing
- 2217, Urban Development
- 2220, Information and Publicity
- 2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.
- 2230, Labour and Employment
- 2235, Social Security and Welfare
- 2236, Nutrition
- 2401, Crop Husbandry
- 2403, Animal Husbandry
- 2404, Dairy Development
- 2405, Fisheries
- 2406, Forestry and Wild Life
- 2425, Co-operation
- 2501, Special Programme for Rural Development
- 2505, Rural Employment
- 2515, Other Rural Development Programme
- 2702, Minor Irrigation
- 2810, Non-Conventional Sources of Energy
- 2851, Village and Small Industries
- 3051, Ports and Light Houses
- 3054, Roads and Bridges
- 3056, Inland Water Transport
- 3435, Ecology and Environment
- 3451, Secretariat—Economic Services
- 3452, Tourism
- 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.

1,000

1,000

Total-Planning Department.

1,46,47,50,000

1,46,47,50,000

(1)	(2)	(3)	(4)			
				Rs.	Rs.	Rs.
<b>Housing Department.</b>						
Q-4	Secretariat-Economic Services. 3451,	Secretariat-Economic Services.		10,00,000	...	10,00,000
		Total-Housing Department.		10,00,000	...	10,00,000
<b>Public Health Department.</b>						
R-1	Medical and Public Health	{ 2210, Medical and Public Health. 2211, Family Welfare. 2235, Social Security and Welfare.		83,74,28,000	...	83,74,28,000
		Total-Public Health Department.		83,74,28,000	...	83,74,28,000
<b>Medical Education and Drugs Department.</b>						
S-1	Medical and Public Health.	2210, Medical and Public Health.		6,02,39,000	...	6,02,39,000
S-3	Secretariat-Social Services.	2251, Secretariat-Social Services.		10,00,000	...	10,00,000
		Total-Medical Education and Drugs Department.		6,12,39,000	...	6,12,39,000
<b>Tribal Development Department.</b>						
T-4	Secretariat-Social Services.	2251, Secretariat-Social Services. 2202, General Education. 2203, Technical Education. 2204, Sports and Youth Services. 2210, Medical and Public Health. 2211, Family Welfare. 2215, Water Supply and Sanitation. 2216, Housing. 2217, Urban Development. 2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. 2230, Labour and Employment. 2235, Social Security and Welfare.		10,00,000	...	10,00,000

T-5 Revenue Expenditure on Tribal Areas Development Sub Plan

2236, Nutrition.			
2401, Crop Husbandry.	58,45,00,000	...	58,45,00,000
2403, Animal Husbandry.			
2405, Fisheries.			
2406, Forestry and Wild Life.			
2425, Co-operation.			
2501, Special Programmes for Rural Development.			
2505, Rural Employment.			
2702, Minor Irrigation.			
2801, Power			
2810, Non-Conventional Sources of Energy.			
2851, Village and Small Industries.			
3054, Roads and Bridges.			
<b>Total-Tribal Development Department.</b>	<b>58,55,00,000</b>	<b>...</b>	<b>58,55,00,000</b>

**Environment Department.**

U-3 Secretariat-Social Services.	2251, Secretariat-Social Services.	10,00,000	...	10,00,000
U-4 Ecology and Environment.	3435, Ecology and Environment.	3,94,00,000	...	3,94,00,000
	<b>Total-Environment Department.</b>	<b>4,04,00,000</b>	<b>...</b>	<b>4,04,00,000</b>

**Co-operation, Marketing and Textiles Department.**

V-2 Co-operation.	2230, Labour and Employment.			
	2235, Social Security and Welfare.			
	2425, Co-operation.			
	2435, Other Agricultural Programmes			
	2851, Village and Small Industries.	1,26,89,97,000	...	1,26,89,97,000
	3451, Secretariat-Economic Services.			
	3456, Civil Supplies.			
	<b>Total-Co-operation, Marketing and Textiles Department.</b>	<b>1,26,89,97,000</b>	<b>...</b>	<b>1,26,89,97,000</b>

(1)	(2)	(3)	(4)
<b>Higher and Technical Education Department.</b>			
			Rs.                      Rs.                      Rs.
W-2	General Education.	2202, General Education.	3,11,00,000                      ...                      3,11,00,000
W-3	Technical Education.	2203, Technical Education.	42,41,54,000                      ...                      42,41,54,000
W-4	Art and Culture	2205, Art and Culture.	10,57,47,000                      ...                      10,57,47,000
		2230, Labour and Employment.	
W-6	Secretariat-Social Services.	2251, Secretariat-Social Services.	10,00,000                      ...                      10,00,000
Total-Higher and Technical Education Department.			56,20,01,000                      ...                      56,20,01,000
<b>Women and Child Development Department.</b>			
X-1	Social Security and Nutrition	2235, Social Security and Welfare.	15,89,99,000                      ...                      15,89,99,000
		2236, Nutrition.	
X-2	Secretariat-Social Services.	2251, Secretariat-Social Services.	10,00,000                      ...                      10,00,000
Total-Women and Child Development Department.			15,99,99,000                      ...                      15,99,99,000
<b>Water Supply and Sanitation Department.</b>			
Y-2	Water Supply and Sanitation.	2215, Water Supply and Sanitation.	58,10,58,000                      ...                      58,10,58,000
Y-5	Secretariat-Economic Services.	3451, Secretariat-Economic Services.	10,00,000                      ...                      10,00,000
Total-Water Supply and Sanitation Department.			58,20,58,000                      ...                      58,20,58,000
<b>Employment and Self-Employment Department</b>			
ZA-1	Secretariat and Other Social Services	2230, Labour and Employment.	10,00,000                      ...                      10,00,000
		2251, Secretariat-Social Services.	
Total-Employment and Self-Employment Department			10,00,000                      ...                      10,00,000

**Maharashtra Legislature Secretariat**

ZC-1 Parliament/State/Union Territory Legislatures.	2011, Parliament/State/Union Territory Legislatures.	6,95,45,000	...	6,95,45,000
Total-Maharashtra Legislature Secretariat		6,95,45,000	...	6,95,45,000

**Tourism and Cultural Affairs Department**

ZD-1 Secretariat and Other Social Services.	2070, Other Administrative Services	}	10,00,000	...	10,00,000
	2202, General Education				
	2220, Information and Publicity.				
	2251, Secretariat-Social Services				
ZD-2 Art and Culture	2205, Art and Culture	5,00,00,000	...	5,00,00,000	
ZD-4 Tourism	3452, Tourism	8,93,83,000	...	8,93,83,000	
Total-Tourism and Cultural Affairs Department		14,03,83,000	...	14,03,83,000	

**Minorities Development Department**

ZE-1 Minorities Development	2052, Secretariat-General Services	}	10,00,000	...	10,00,000
	2053, District Administration				
	2075, Miscelallaneous General Services.				
	2205, Art and Culture				
	2235, Social Security and Welfare.				
Total-Minorities Development Department.		10,00,000	...	10,00,000	

**Marathi Language Department**

ZF-1 Secretariat-General Services	2052, Secretariat-General Services	10,00,000	...	10,00,000
ZF-2 Art and Culture	2205, Art and Culture	1,10,00,000	...	1,10,00,000
Total Marathi Language Department		1,20,00,000	...	1,20,00,000

Total-A-Expenditure on Revenue Account. 26,71,49,87,000 2,00,02,50,000 28,71,52,37,000

(1)	(2)	(3)	(4)			
<b>B-EXPENDITURE ON CAPITAL ACCOUNT</b>			Rs.	Rs.	Rs.	
<b>Home Department.</b>						
B-10 Capital Expenditure on Economic Services	{	4055, Capital Outlay on Police	15,00,00,000	...	15,00,00,000	
		4070, Capital Outlay on Other Administrative Services.				
		5055, Capital Outlay on Road Transport.				
B-11A Loans for Flood Control Project		6711, Loans for Flood Control Project	16,00,00,000	...	16,00,00,000	
<i>Total-Home Department.</i>			31,00,00,000	...	31,00,00,000	
<b>Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.</b>						
D-11 Internal Debt of the State Government.		6003, Internal Debt of the State Government	...	3,60,91,000	3,60,91,000	
<i>Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.</i>			...	3,60,91,000	3,60,91,000	
<b>Urban Development Department.</b>						
F-7 Loans for Urban Development.		6217, Loans for Urban Development.	16,00,00,000	...	16,00,00,000	
<i>Total-Urban Development Department.</i>			16,00,00,000	...	16,00,00,000	
<b>Public Works Department.</b>						
H-7 Capital Expenditure on Social Services and Economic Services	{	4055, Capital Outlay on Police.	25,54,33,000	...	25,54,33,000,	
		4216, Capital Outlay on Housing.				
		5054, Capital Outlay on Roads and Bridges.				

H-8	Capital Expenditure on Public Works Administrative and Functional Buildings.	4059. Capital Outlay on Public Works.	1,04,82,12,000	...	1,04,82,12,000
		4202. Capital Outlay on Education, Sports, Art and Culture.			
		4210. Capital Outlay on Medical and Public Health.			
		4217. Capital Outlay on Urban Development.			
		4225. Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
		4235. Capital Outlay on Social Security and Welfare.			
		4250. Capital Outlay on Other Social Services.			
H-9	Capital Outlay on Removal of Regional Imbalance	4405. Capital Outlay on Fisheries.	30,70,05,000	...	30,70,05,000
		4202. Capital Outlay on Education, Sports, Art and Culture.			
		4210. Capital Outlay on Medical and Public Health.			
		4250. Capital Outlay on Other Social Services.			
Total-Public Works Department.			1,61,06,50,000	...	1,61,06,50,000
<b>Water Resources Department.</b>					
I-5	Capital Expenditure on Irrigation.	4402. Capital Outlay on Soil and Water Conservation.	50,00,10,000	...	50,00,10,000
		4701. Capital Outlay on Major and Medium Irrigation.			
		4702. Capital Outlay on Minor Irrigation.			
		4711. Capital Outlay on Flood Control Projects			
		4801. Capital Outlay on Power Projects.			
Total-Water Resources Department.			50,00,10,000	...	50,00,10,000
<b>Planning Department.</b>					
O-10	Capital Outlay on Other Rural Development Programmes.	4515. Capital Outlay on Other Rural Development Programmes.	1,75,50,00,000	...	1,75,50,00,000
O-11	Capital Outlay on Hill Areas.	4551. Capital Outlay on Hill Areas.	18,10,00,000	...	18,10,00,000
Total-Planning Department.			1,93,60,00,000	...	1,93,60,00,000

(1)	(2)	(3)	(4)
		<b>Public Health Department.</b>	
R-3	Capital Expenditure on Medical and Public Health	4210, Capital Outlay on Medical and Public Health.	Rs. 5,00,00,000
			Rs. ...
			Rs. 5,00,00,000
		Total-Public Health Department.	5,00,00,000
			...
			5,00,00,000
		<b>Tribal Development Department.</b>	
		4059, Capital Outlay on Public Works.	
		4202, Capital Outlay on Education, Sports, Art and Culture.	
		4210, Capital Outlay on Medical and Public Health	
		4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	
		4250, Capital Outlay on Other Social Services.	
T-6	Capital Expenditure on Tribal Areas Development Sub Plan	4402, Capital Outlay on Soil and Water Conservation.	12,38,18,000
		4403, Capital Outlay on Animal Husbandry	
		4404, Capital Outlay on Dairy Development	
		4405, Capital Outlay on Fisheries.	
		4406, Capital Outlay on Forestry and Wild Life.	
		4425, Capital Outlay on Co-operation.	
		4701, Capital Outlay on Major and Medium Irrigation	
		4702, Capital Outlay on Minor Irrigation.	
		5054, Capital Outlay on Roads and Bridges.	
		Total-Tribal Development Department.	12,38,18,000
			...
			12,38,18,000
		<b>Co-operation, Marketing and Textiles Department.</b>	
		4425, Capital Outlay on Co-operation.	
		4435, Capital Outlay on Other Agricultural Programmes	
V-3	Capital Expenditure on Social Services	4851, Capital Outlay on Village and Small Industries.	8,00,00,000
		5475, Capital Outlay on Other General Economic Services.	
		Total-Co-operation, Marketing and Textiles Department.	8,00,00,000
			...
			8,00,00,000

X-3 Capital Expenditure on Social Services	Women and Child Development Department.			
	4235, Capital Outlay on Social Security and Welfare.	3,47,47,000	...	3,47,47,000
	4236, Capital Outlay on Nutrition			
	Total-Women and Child Development Department.	3,47,47,000	...	3,47,47,000
	Total-B-Expenditure on Capital Account..	4,80,52,25,000	3,60,91,000	4,84,13,16,000
	Grand Total .	31,52,02,12,000	2,03,63,41,000	33,55,65,53,000

